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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	Hearing	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1-	B. RAJESWARARAN 9481904629	RI to R3	Res
	1. B. APPIAH 2845015216	R-1/43 =	1 Diffe
	BNOBH PATEL	Penhinel	Valandese

Counsel for petitioner is present. IA 04/17 is taken up today. Heard the counsel for petitioner in IA No.04/2017. Heard the counsel for respondents in part.

For continuation, list it on 17.10.2017.

MEMBER (J)

MEMBER (T)